NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH <u>NEW DELHI</u>

C.P NO. 96(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Honble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY:

M/s.Avigo PE Investments Ltd. V/s. Tecpro Engineers Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO.	NAME	DESIGNA	TION	REPRESENTATION	SIGNATURE
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h	OHD. NIZAM ATYAJIT SARN	PASHA	Ad.	Respondent	h
S	ATYAJIT SARM	A	13	<i>(</i>)	(y

Order

On account of hearing of a part heard matter, this matter shall now be heard on 07.11.2016 as agreed by Counsel for the parties.

ППRuw

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBÈR (T)

17.10.2016 (P.K.Sud)